

**Demand for separate States for
Leh-Kargil**

1318. SWAMI INDERVESH:

**SHRI RAJESH KUMAR
SINGH:**

**SHRI BALASAHEB VIKHE
PATIL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a demand for separate status for Leh-Kargil made by the people of Leh-Kargil; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKAWANA): (a) No, Sir.

(b) Does not arise.

**Conditions Imposed by USA on
supply of Uranium**

1319. SHRI ARJUN SETHI:

SHRI K. MALLANNA:

Will the PRIME MINISTER be pleased to state:

(a) the recent conditions that the U.S.A. Government have imposed extraneous to the Co-operation Agreement, 1963, for supplying of 19.8 tonnes of enriched uranium for use as fuel at the Tarapur Atomic Plant;

(b) whether Government consider this act on the part of U.S.A. as a violation of the agreement signed in 1963; and

(c) if so, the reaction of Government thereto?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) to (c). The conditions are the provisions of a domestic law of the United States of America and U.S. legislative processes which are extraneous to the

Cooperation Agreement of 1963. The Government of the United States have been informed that the Government of India will not accept continuing delays and uncertainties in supplies of Tarapur fuel nor accept any conditions outside the frame-work of the existing Cooperation Agreement of 1963.

**Resumption of production in Heavy
Water Plant**

1320. SHRI ARJUN SETHI:

SHRI CHHITU BHAJ GAMIT:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Heavy Water Plant at Baroda has resumed production on a sustained basis, after major mishap in December, 1977; and

(b) if so, the details regarding its progress?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) After revamping, the plant had gone on stream on July 21, 1980. Sustained production has started with effect from January 2, 1981.

**Officials of different cadres gone
abroad**

1321. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) how many officials of different cadres belonging to Union Government have gone abroad on various counts during the last 3 years; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). Consolidated information in respect of all cadres is not maintained on centralised basis by the Government.